

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No.02 of 2020**

**In the matter of :**

**Volkswagen Finance Pvt. Ltd.**

**...Appellant**

**Vs.**

**Shree BalaPrintopack Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**Appellant:**

**Respondent: Mr. Mohd. Nazim Khan with Mr. Mohtashim Kibriya,  
Advocates for Liquidator and Mr. Hashim Aslam, Advocate.**

**ORDER**

**18.02.2020** - Due to paucity of time, the matter could not be taken up. Post the matter on **17<sup>th</sup> March, 2020**.

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member(Technical)

[Alok Srivastava]  
Member(Technical)

sr/r/nn